

been included in the Fourth Five Year Plan.

Famine Conditions

618. **Shri Shree Narayan Das:** Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether it is a fact that Government have requested the Secretary-General of the United Nations to make an appeal to those countries which were likely to contribute substantially towards easing of the prospective famine situation in India; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) and (b). The Secretary-General of the United Nations and the Director-General of the Food and Agriculture Organisation were requested to lend support to our approach to the various friendly countries for assistance in the present difficult food situation in the country. They issued a joint appeal on the 11th instant.

DLZ Cars

619. **Shri C. M. Kedaria:**
Shri Chhotubhai Patel:

Will the Minister of Transport and Aviation, Shipping and Tourism be pleased to state:

(a) whether any and, if so, how much foreign exchange has been credited to Reserve Bank of India by owners of DLZ cars who were allowed to buy those cars at less than the market value; and

(b) whether Government propose to impose any condition on those owners on their re-selling them?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Recognised Tourist Car Operators who are allotted DLZ cars are not permitted to handle foreign

currency and the question of their crediting foreign exchange to the Reserve Bank of India does not therefore arise; and

(b) Conditions governing re-sale of DLZ cars are already in force. DLZ cars obtained through Government cannot be re-sold (a) without the permission of the Director-General of Tourism; (b) until after three (four in the case of new cars) years' use; (c) or [and, in the case of new cars, unless they have covered one lakh miles.

Crash Programme for Animal Husbandry

620. **Shri Man Singh P. Patel:** Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) the number of schemes of 'crash programme' for animal husbandry in different States which were sanctioned during the current year; and

(b) the progress so far made in the different States in this behalf?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) and (b). Six Intensive Cattle Development Schemes in the States of Gujarat (2), Maharashtra (3) West Bengal, Sixteen Poultry Development Schemes in the States of Assam (4), Delhi (2), Gujarat (1), Madhya Pradesh (2), Maharashtra (2), West Bengal. (4), Nagaland (1) and eight Sheep and Wool Development Schemes in the States of Assam (1), Madras (1), Rajasthan (3), and West Bengal (3) were approved during 1965-66, under the crash programme. In addition, the schemes approved during 1964-65 were continued in 1965-66.

Statements showing the progress so far made under all these Schemes are laid on the Table of the House. [Placed in Library. See No. LT-5529/66].